

Form A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process of Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF MANJU J HOMES INDIA LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Manju J Homes India Limited
2.	Date of Incorporation of Corporate debtor	15 th June, 2012
3.	Authority Under which corporate debtor is incorporated /Registered	Registrar of Companies, New Delhi Under the Companies Act, 1956
4.	Corporate Identity Number /Limited Liability Identity of corporate debtor	CIN :U45204DL2012PLC237591
5.	Address of the registered office and principal office (if any) of corporate debtor	REGD. OFFICE: House No. 398, KH.No 93/1/2, First Floor BLK-A, Baba Colony Village, Burari, Landmark: Near Swaraj Mandir, Delhi- 110084 (India)
6.	Insolvency Commencement date in respect of corporate debtor	2 nd September, 2019 (Date of receipt of order through E-mail by IRP:-10 th September, 2019)
7.	Estimated Date of closure of insolvency resolution process	29 th February, 2020 (180 th day from the date of commencement of Insolvency resolution process)
8.	Name and Registration Number of Insolvency Professional acting as Interim Resolution Professional	Harish Goyal Regn. No -IBBI/IPA-001/IP-P01459/2018-2019/12244
9.	Address and Email of the Interim Resolution Professional as registered with the Board	431, Kanungo Apartments Plot No. 71, I.P Extension, Delhi-110092. Email Id: harish_goyal77@hotmail.com
10.	Address and Email to be used for Correspondence with the Interim Resolution Professional, if different from those given in serial number 9	826, Vikas Deep Building, District Centre, Laxmi Nagar, New Delhi-110092. Email Id: cirp.manjuhomes@gmail.com
11.	Last Date of Submission of Claims	24 th September, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers (Real Estate Investors)
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. MR. ANIL TAYAL Regn. No.- IBBI/IPA-001/IP-P01118/2018-2019/11818 2. MR. ANURAG NIRBHAYA Regn. No.- IBBI/IPA-001/IP-P00870/2017-2018/11468 3. MR. SANJEEV GUPTA Regn. No.- IBBI/IPA-001/IP-P-01575/2018-2019/12408
14.	(a) Relevant Forms and	Web link: https://www.ibbi.gov.in/home/downloads




(b)Details of authorized representatives are available at:-	<p>1. MR. ANIL TAYAL 201, Sagar Plaza, District Centre, Laxmi Nagar, Delhi-110092 Email: caaniltayal@gmail.com Mobile: 7982747748</p> <p>2. MR. ANURAG NIRBHAYA 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi-110092 Email: anurag@canirbhaya.com Mobile: 9810382513</p> <p>3. MR. SANJEEV GUPTA 307, Laxmideep Building, Plot No-9, District Centre, Laxmi Nagar, Delhi-110092 Email: fcasanjeev@gmail.com Mobile: 9810034027</p>
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Notice is hereby given that the National Company Law Tribunal, New Delhi, has ordered the commencement of a Corporate Insolvency Resolution Process of **Manju J Homes India Limited** on 2nd September, 2019.

The creditors of **Manju J Homes India Limited** are hereby called upon to submit their claims with proof on or before **24th September, 2019** to the Interim Resolution Professional at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronics means only. All other creditors may submit the claims with proof in person, by post or electronics means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 10 as authorized representative of the class Home Buyers (Real Estate Investors) in Form CA.

Submission of false or misleading proof of claims shall attract penalties.



Date : 12.09.2019 **Interim Resolution Professional in the matter of Manju J Homes India Limited**
Place : New Delhi **Regd. No. IBBI/IPA-001/IP-P01459/2018-2019/12244**